

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2919

ANSWERED ON:12.12.2006

VANDE MATRAM IN SCHOOLS

Joshi Shri Pralhad Venkatesh;Shukla Smt. Karuna;Singh Kunwar Rewati Raman

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government proposes to provide equal status to National Song and National Anthem and make to singing of these songs in schools everyday mandatory;
- (b) whether any guidelines have been issued/proposed to be issued to the state Governments in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a): The President of the Constituent Assembly stated at its meeting of 24.01.50 that "The composition consisting of the words and music known as 'Jana Gana Mana' is the National Anthem of India, and the song 'Vande Mataram', which has played a historic part in the struggle for India freedom, shall be honoured equally with 'Jana Gana Mana' and shall have equal status with it." This was a motion from the Chair which was not debated upon or put to vote. The Central Government has no proposal to make the singing of the National Song and National Anthem mandatory in schools everyday.

(b) to (d): Do not arise.